## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

D R. Prithvisaj Pandian For t. Vantatowaredan Counsel for Exported 1-10

forities.

2) Rovi Rossan Poroni (Preed Mitham)

Coursel for Penhanen han

## **ORDER**

Counsels for both the parties are present and submitted that they do agree to submit final arguments afresh before the Single Bench due to the change of the Roster. Put up on **04.01.2018** at **10.30** A.M.

←Se/ -MEMBER (JUDICIAL)

ghk